

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/16116/2025 BLAPL/5661/2025	ACHYUTANANDA BEHERA VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	MANIABANDHA /30 /2025 J.M.F.C.,BARAMBA(Cuttack) GR/0000092/2025
2	D-BLAPL/15891/2025 BLAPL/5662/2025	NIKHIL VANUDAS JADHAB @ NIKHIL VANHUDAS JADHAB VS STATE OF ODISHA	ABHAS MOHANTY VS	CHITRAKONDA /178 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000196/2023
3	D-BLAPL/16430/2025 BLAPL/5663/2025	AKSHAY KUMAR SAHU VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	G.R.P.S.,BERHAMPUR /62 /2025 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR Spl/0000026/2025
4	D-BLAPL/15674/2025 BLAPL/5664/2025	JOHRAL ALI MOHRAL VS STATE OF ODISHA	SWARAJ PATEL VS	DHARUADIHI /174 /2024 J.M.F.C., (R), SUNDARGARH(Sundargarh) GR/0000500/2024
5	D-BLAPL/15822/2025 BLAPL/5665/2025	PINKI @ PINKY PRADHAN VS STATE OF ODISHA	MAHES DAS VS	G.UDAYAGIRI /87 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000104/2025
6	D-BLAPL/16428/2025 BLAPL/5666/2025	DEEPAK NAYAK VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	G.R.P.S.,BERHAMPUR /62 /2025 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR Spl/0000026/2025
7	D-BLAPL/16476/2025 BLAPL/5667/2025	SARBESWAR MAHAKUD VS STATE OF ODISHA	ABHAS MOHANTY VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000016/2024
8	D-BLAPL/15940/2025 BLAPL/5668/2025	YOGESH KUMAR VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BHUBANESWAR G.R.P.S. /66 /2025 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000185/2025
9	D-BLAPL/15297/2025 BLAPL/5669/2025	ASHOK KANHAR VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BOUDH /191 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000087/2025
10	D-BLAPL/16396/2025 BLAPL/5670/2025	RAKESH PRADHAN @ RAKESH PADHAN VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000017/2025
11	D-BLAPL/15452/2025 BLAPL/5671/2025	DEEPAK VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BHUBANESWAR G.R.P.S. /43 /2025 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000140/2025

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12	D-BLAPL/16399/2025 BLAPL/5672/2025	BAURIBANDHU SAHOO VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BHARATPUR PS /253 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000249/2025
13	D-BLAPL/16313/2025 BLAPL/5673/2025	PARSU RAM GIRI VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	LAXMISAGAR P.S. /105 /2024 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000222/2024
14	D-BLAPL/16187/2025 BLAPL/5674/2025	RITESH OJHA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /109 /2025 SPECIAL JUDGE, SUNDARGARH(Sundar Spl/0000043/2025
15	D-BLAPL/16231/2025 BLAPL/5675/2025	GOPI PANGI VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	/ /0 SPECIAL JUDGE,MALKANGIRI(Malkang SPL. 2(a)C.C./0000019/2024
16	D-BLAPL/16684/2025 BLAPL/5676/2025	SARAT CHANDRA GHOSH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /317 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001140/2025
17	D-BLAPL/15832/2025 BLAPL/5677/2025	AKSHYA NAG VS STATE OF ODISHA	SK. ZAFARULLA VS	TUSRA /109 /2025 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000014/2025
18	D-BLAPL/12963/2025 BLAPL/5678/2025	RAJENDRA SETHI VS STATE OF ODISHA	HEMANTA KUMAR NAYAK VS	BHADRAK RURAL /288 /2024 SPECIAL JUDGE,BHADRAK(Bhadrak) Spl/0000074/2024
19	D-BLAPL/15837/2025 BLAPL/5679/2025	NANU @ MANAS BEHERA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	BAIDESWAR /74 /2025 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttac GR/0000208/2025
20	D-BLAPL/15898/2025 BLAPL/5680/2025	MINJA @ KUNDAN NAYAK VS STATE OF ODISHA	ANUPAM DASH VS	DABUGAM /94 /2023 A.D.J.,UMERKOTE(Nabarangapur) CT/0000022/2024
21	D-BLAPL/15610/2025 BLAPL/5681/2025	PANDURU KANHAR VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	PHIRINGIA /108 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000084/2025
22	D-BLAPL/15904/2025 BLAPL/5682/2025	SOMANATH NAIK @ NAYAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	FATEGARH /84 /2019 SPECIAL JUDGE (POCSO), NAYAGARH Spl/0000041/2019
23	D-BLAPL/16559/2025	BABULA NAYAK	SANJIT MISHRA	Maitri Vihar PS /132 /2025

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	BLAPL/5683/2025	VS STATE OF ODISHA	VS	DISTRICT & SESIONS JUDGE,BHUBANE TR/0000179/2025
24	D-BLAPL/15641/2025 BLAPL/5684/2025	PREMSING CHAUHAN VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	PHULBANI SADAR /88 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000105/2024
25	D-BLAPL/16196/2025 BLAPL/5685/2025	ARVIND KUMAR VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SPECIAL CRIME UNIT /3 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000465/2025
26	D-BLAPL/16424/2025 BLAPL/5686/2025	JAYASEN PADHI VS STATE OF ODISHA	DEVASHIS PANDA VS	PURUSHOTTAMPUR /314 /2022 A.D.J.,CHATRAPUR(Ganjam) ST/0000029/2023
27	D-BLAPL/16480/2025 BLAPL/5687/2025	RAILU BISOI VS STATE OF ODISHA	ABHAS MOHANTY VS	/ /0 J.M.F.C., JHARIGAON(Nabarangapur) 2(A)CC/0000005/2025
28	D-BLAPL/16234/2025 BLAPL/5688/2025	PRAMOD SHARMA @ PRAMOD VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	/ /0 SPECIAL JUDGE,MALKANGIRI(Malkang SPL. 2(a)C.C./0000005/2025
29	D-BLAPL/16485/2025 BLAPL/5689/2025	HALA DHARA SANTA @ HALDHAR SANTA VS STATE OF ODISHA	ABHAS MOHANTY VS	JHARIGAM /68 /2025 J.M.F.C., JHARIGAON(Nabarangapur) GR/0000068/2025
30	D-BLAPL/16575/2025 BLAPL/5690/2025	MILAN MAJHI VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	SARANGADA /79 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000106/2025
31	D-BLAPL/16398/2025 BLAPL/5691/2025	J.KALYAN PATRO @ J.KALYANI PATRA VS STATE OF ODISHA	ANUPAM DASH VS	CHAMAKHANDI /441 /2023 A.D.J.,CHATRAPUR(Ganjam) ST/0000121/2024
32	D-CMAPL/19406/2025 CMAPL/168/2025	RUPA PRADHAN VS STATE OF ODISHA	ADV. VS	/ / (/ /
33	D-CMP/22460/2025 CMP/841/2025	DASARATHI MUNDA VS AKSHYA KUMAR SAHU	BHOJARAJ SETH VS	/ / S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So CMA/0000002/2018
34	D-CONTC/22760/2025 CONTC/2441/2025	M/S.SWASTIK STEVEDORES PVT. LTD., CUTTACK VS	ADV. VS	/ / (

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35	D-CRLA/16289/2025 CRLA/635/2025	CHANCHAL RANA, IAS SHIBA PRASAD SINGH VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// CHOUDWAR /266 /2015 PRESIDING OFFICER, DESIGNATED CO CT/0000012/2018
36	D-CRLMC/16213/2025 CRLMC/1940/2025	BIBHUDUTTA BISWAL VS STATE OF ODISHA	RAKESH BEHERA VS	ROURKELA CYBER P.S. /2 /2025 S.D.J.M.,PANPOSH(Sundargarh) GR/0000401/2025
37	D-CRLMC/16176/2025 CRLMC/1941/2025	KALU@DILIP@DILLIP KUMAR SINGH VS STATE OF ODISHA	KULDEEP MOHANTY VS	PLANTSITE /275 /2002 1ST. A.D.J.,ROURKELA(Sundargarh) ST/0000039/2009
38	D-CRLMC/16562/2025 CRLMC/1942/2025	KRUSHNA CHANDRA PRADHAN VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	KISHORENAGAR (ANUGUL) /148 /2024 SPECIAL JUDGE ATHMALLIK(Anugul) Spl/0000008/2024
39	D-CRLMC/13874/2025 CRLMC/1943/2025	ASHOK BISWAL VS STATE OF ODISHA	BIDYADHAR PANDA VS	JUJUMURA /47 /2017 1ST A.D.J., SAMBALPUR(Sambalpur) Spl/0000028/2017
40	D-CRLMC/16408/2025 CRLMC/1944/2025	KAILASH SWAIN VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	KENDRAPARA SADAR /71 /2024 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000235/2024
41	D-CRLMC/16183/2025 CRLMC/1945/2025	SOUMYA PRAKASH BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BALIAPAL /89 /2022 J.M.F.C.,BASTA(Baleshwar) ICC/0000009/2025
42	D-CRLMC/16422/2025 CRLMC/1946/2025	SRIYA SWATI SUCHARITA SWAIN VS TRUPTIMANAS KAP	SATYA RANJAN PATI VS	//0 JUDGE FAMILY COURT,CUTTACK(Cuttack) Crp/0000088/2023
43	D-CRLMC/16337/2025 CRLMC/1947/2025	LIPIKA PATRA@MISHRA VS STATE OF ODISHA(VIG.)	GOURI MOHAN RATH VS	CUTTACK VIGILANCE /8 /2016 SPECIAL JUDGE,SPECIAL COURT,CUTTACK TR/0000001/2021
44	D-CRLMP/13717/2025 CRLMP/681/2025	BINODINI BHOI VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	KUMBHARAPARA /396 /2024 (//
45	D-CRLMP/16589/2025 CRLMP/682/2025	NALINIKANTA PANDA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	BHADRAK TOWN /157 /2024 (//

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46	D-CRLMP/16541/2025 CRLMP/683/2025	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	NIRANJAN LENKA VS	//0 0 //
47	D-FAO/22547/2025 FAO/260/2025	STATE OF ODISHA VS RAMESH KUMAR SAHOO	CHANDRAKANTA PRADHAN,A.G.A VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000257/2019
48	D-WA/21064/2025 WA/928/2025	STATE OF ODISHA VS CHUMKI DASH	SASWAT DAS, A.G.A VS	// 0 //
49	D-WA/22171/2025 WA/929/2025	DOLAGOBINDA SAHOO VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
50	D-WA/22678/2025 WA/930/2025	NIHAR RANJAN PATNAIK VS STATE OF ODISHA	MANAS RANJAN BAUG VS	// 0 //
51	D-WA/22263/2025 WA/931/2025	ITISHREE PRIYADARSINI BEHERA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
52	D-WP(C)/17123/2025 WP(C)/15673/2025	PARSHURAM BISWAL VS STATE OF ORISSA	M/S. ADYASIDHI MISHRA, D.K.MOHANTY, P.SONI PANCHANAN SAHOO VS	// // 0 //
53	D-WP(C)/17264/2025 WP(C)/15674/2025	PADMANAVA HOTA @ PADMANAVA VS REGIONAL PASSPORT OFFICER, BBSR	TUKUNA KUMAR MISHRA VS	// 0 //
54	D-WP(C)/22085/2025 WP(C)/15675/2025	BIJAY KUMAR SAHOO VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	// 0 //
55	D-WP(C)/22484/2025 WP(C)/15676/2025	NRUSINGHA CHARAN BEHERA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
56	D-WP(C)/22424/2025 WP(C)/15677/2025	SUSHOVITA PRADHAN VS STATE OF ODISHA	KULDEEP MOHANTY VS	// 0 //
57	D-WP(C)/22222/2025	SASMITA PATRA	LAXMIDHAR DASH	//

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	WP(C)/15678/2025	VS STATE OF ODISHA	VS	0 //
58	D-WP(C)/21517/2025 WP(C)/15679/2025	BINAKAR SAHU VS STATE OF ODISHA	MANAS PATI VS	// 0 //
59	D-WP(C)/22320/2025 WP(C)/15680/2025	SARAT PATRA VS STATE REGIONAL OFFICER (STA). CUTTACK	DILLIP KUMAR RAY VS	// 0 //
60	D-WP(C)/22393/2025 WP(C)/15681/2025	NARAYAN MOHARANA VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
61	D-WP(C)/22701/2025 WP(C)/15682/2025	M/S AYUSH ENGINEERING AND CO.,BALASORE VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// 0 //
62	D-WP(C)/22510/2025 WP(C)/15683/2025	INSTAKART SERVICES PVT. LTD., CUTTACK VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	// 0 //
63	D-WP(C)/22326/2025 WP(C)/15684/2025	SARAT PATRA VS STATE REGIONAL OFFICER (STA), CUTTACK	DILLIP KUMAR RAY VS	// 0 //
64	D-WP(C)/18872/2025 WP(C)/15685/2025	BINODINI BHOI VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
65	D-WP(C)/22690/2025 WP(C)/15686/2025	DR. SARAT KUMAR PARIDA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
66	D-WP(C)/20662/2025 WP(C)/15687/2025	BALAKRUSHNA BEHERA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
67	D-WP(C)/20671/2025 WP(C)/15688/2025	AKSHAYA KUMAR BARIK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
68	D-WP(C)/22717/2025 WP(C)/15689/2025	PRANATI PANI VS	ANUPAM RATH VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-WP(C)/22490/2025 WP(C)/15690/2025	GOVT OF INDIA MANAS RANJAN PATTANAYAK VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA, BBSR	ITISHREE TRIPATHY VS	// // ()
70	D-WP(C)/22497/2025 WP(C)/15691/2025	RATNAKAR PRATAP Singh VS SUPERINTENDENT, CGST AND CENTRAL EXCISE, BBSR	ITISHREE TRIPATHY VS	// // ()
71	D-WP(C)/22501/2025 WP(C)/15692/2025	M/S. JISHU KRISHNA PATRA, KHORDHA VS JOINT COMMISSIONER OF STATE TAX (APPEAL), CT AND GST TERRITORIAL RANGE, BBSR	ITISHREE TRIPATHY VS	// // ()
72	D-WP(C)/22727/2025 WP(C)/15693/2025	M/S. SUPER FOOD, MADHUPATNA, CUTTACK VS STATE OF ODISHA	SIDHARTH SHANKAR PADHY VS	// // ()
73	D-WP(C)/22600/2025 WP(C)/15694/2025	DR. KESHAB CHANDRA SAHOO VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// // ()
74	D-WP(C)/18378/2025 WP(C)/15695/2025	SANJAYA KUMAR MOHAPATRA VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	// // ()
75	D-WP(C)/22725/2025 WP(C)/15696/2025	M/S SENATOR INFOTECH PVT. LTD., KHURDA VS THE PRESIDING OFFICER, DEBT RECOVERY TRIBUNAL, CUTTACK	BISWA PRAKASH DHAL VS	// // ()
76	D-WP(C)/22716/2025 WP(C)/15697/2025	DINABANDHU DALEI VS THE BRANCH HEAD, TATA CAPITAL LTD., KHURDA	SATYA PRAKASH SATAPATHY VS	// // ()
77	D-WP(C)/22747/2025 WP(C)/15698/2025	SUVASHREE ROURAY VS STATE OF ODISHA	SAMVIT MOHANTY VS	// // ()
78	D-WP(C)/22253/2025 WP(C)/15699/2025	MRUTYUNJAY SAMANTARAY VS STATE OF ODISHA	SARASWATI SENAPATI VS	// // ()
79	D-WP(C)/22580/2025 WP(C)/15700/2025	ADIKARI BAG VS THE COLLECTOR, BALANGIR	SARAT CHANDRA MEKAP VS	// // ()

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80	D-WP(C)/22756/2025 WP(C)/15701/2025	BAPI SINGH VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //
81	D-WP(C)/22728/2025 WP(C)/15702/2025	GOPAL NAYAK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
82	D-WP(C)/22604/2025 WP(C)/15703/2025	ANJALI MALLIK VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
83	D-WP(C)/14851/2025 WP(C)/15704/2025	N.N.SINGH AND BROTHERS VS UNION OF INDIA	JAGAMOHAN PATTANAIAK VS	// 0 //
84	D-WP(C)/22731/2025 WP(C)/15705/2025	NIKUNJA BIHARI MOHAPATRA VS STATE OF ODISHA	SANDEEP RATH VS	// 0 //
85	D-WP(C)/22720/2025 WP(C)/15706/2025	M/S SENATOR INFOTECH PVT. LTD., KHURDA VS THE PRESIDING OFFICER, DEBT RECOVERY TRIBUNAL, CUTTACK	BISWA PRAKASH DHAL VS	// 0 //
86	D-WP(C)/22746/2025 WP(C)/15707/2025	AJAY KUMAR JOSHI VS THE COMMISSIONER OF ENDOWMENT, ODISHA	BIKASH JENA VS	// 0 //
87	D-WP(C)/22705/2025 WP(C)/15708/2025	RABINDRA PRADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
88	D-WP(C)/22670/2025 WP(C)/15709/2025	SUJIT KUMAR DASH VS COLLECTOR BARGARH	SUSHANTA KUMAR JOSHI VS	// 0 //
89	D-WP(C)/22599/2025 WP(C)/15710/2025	M/S BRIJESH AGRAWAL, BILASPUR VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //
90	D-WP(C)/22698/2025 WP(C)/15711/2025	SITARAM AGRAWAL VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
91	D-WP(C)/22761/2025	BANAMALI NAYAK	SAMIR KUMAR MISHRA	//

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	WP(C)/15712/2025	VS STATE OF ODISHA	VS	() //
92	D-WP(C)/22559/2025 WP(C)/15713/2025	PRAVAKAR DANDAPAT VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// () //
93	D-WP(C)/22681/2025 WP(C)/15714/2025	RANJAN KUMAR SENAPATI VS STATE OF ODISHA	HARI KRUSHNA PANIGRAHI VS	// () //
94	D-WP(C)/22257/2025 WP(C)/15715/2025	SUBHRA MOHANTY VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// () //
95	D-WP(C)/22434/2025 WP(C)/15716/2025	KRUTIKA MAJHI VS STATE OF ODISHA	GOPAL SINHA VS	// () //
96	D-WP(C)/22635/2025 WP(C)/15717/2025	JITENDRIYA MAHANTA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// () //
97	D-WP(C)/22688/2025 WP(C)/15718/2025	M/S DEYS MEDICAL STORE LTD.,KOLKATA VS SUBHRANSHU KUMAR SWAIN	SANJAYA KUMAR DAS VS	// () //
98	D-WP(C)/22035/2025 WP(C)/15719/2025	GOURI SANKAR SAHOO VS SWARNAPRAVA SAHOO	BIDESH RANJAN BEHERA VS	// () //
99	D-WP(C)/22576/2025 WP(C)/15720/2025	RANJAN KUMAR JENA VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// () //
100	D-WP(C)/22729/2025 WP(C)/15721/2025	MANDAKINI PRUSTY VS ADDL DIST.MAGISTRATE MAYURBHANJ	HEMANTA KUMAR MOHANTA VS	// () //
101	D-ABLAPL/16393/2025 ABLAPL/6479/2025	ASIS KUMAR BALIARSINGH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 J.M.F.C,CUTTACK(Cuttack)
102	D-ABLAPL/16332/2025 ABLAPL/6480/2025	ANUP KUMAR BHOI VS	PRAHALLAD SAHU VS	2(A)CC/0000146/2025 TIKABALI /11 /2017 ()

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103	D-ABLAPL/16336/2025 ABLAPL/6481/2025	STATE OF ODISHA SRIKANTA KUMAR SAHOO @ KABULI SAHOO VS	PRASANTA KUMAR SAHOO VS	// KAMAKHYANAGAR /258 /2025 ()
104	D-ABLAPL/16003/2025 ABLAPL/6482/2025	STATE OF ODISHA URMILA NAYAK VS	SATRUGHNA DASH (A) VS	// MANGALA BAG /211 /2023 ()
105	D-ABLAPL/16392/2025 ABLAPL/6483/2025	STATE OF ODISHA SHUBHAM KUMAR VS	AMULYA RATNA PANDA VS	// / /0 J.M.F.C,CUTTACK(Cuttack)
106	D-ABLAPL/15760/2025 ABLAPL/6484/2025	STATE OF ODISHA BAPI JENA @ PURUSOTTAM JENA VS	MANOJ KUMAR NAYAK VS	2(A)CC/0000146/2025 REMUNA /99 /2025 ()
107	D-ABLAPL/16226/2025 ABLAPL/6485/2025	STATE OF ODISHA RANJEET KUMAR PADHI VS	BYOMAKESH TRIPATHY VS	// / /0 ()
108	D-ABLAPL/16086/2025 ABLAPL/6486/2025	STATE OF ODISHA BHAGYADHAR PRUSTY VS	ASMIYA RANJAN MAJHI VS	// PAHALA /51 /2025 ()
109	D-ABLAPL/16229/2025 ABLAPL/6487/2025	STATE OF ODISHA DEEPAK KUMAR MALLICK VS	BYOMAKESH TRIPATHY VS	// / /0 ()
110	D-ABLAPL/16177/2025 ABLAPL/6488/2025	STATE OF ODISHA NARAYAN BEHERA VS	AMULYA RATNA PANDA VS	// GANIA /23 /2025 ()
111	D-ABLAPL/16583/2025 ABLAPL/6489/2025	STATE OF ODISHA KRUSHNA CHANDRA SANTA VS	ABHAS MOHANTY VS	// JHARIGAM /76 /2025 ()
112	D-ABLAPL/16182/2025 ABLAPL/6490/2025	STATE OF ODISHA BHARAT JAIN @ BHARAT KU. JAIN VS	MANAS KUMAR CHAND VS	// TITILAGARH /36 /2025 ()
113	D-ABLAPL/16227/2025 ABLAPL/6491/2025	STATE OF ODISHA SAROJ KUMAR HATI VS	SARAT KUMAR JENA VS	// ERASAMA /160 /2025 ()
		STATE OF ODISHA		//

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114	D-ABLAPL/16255/2025 ABLAPL/6492/2025	KALIA @ BHARAT CHANDRA NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHAIRA /141 /2025 () //
115	D-ABLAPL/14567/2025 ABLAPL/6493/2025	SUJIT KUMAR PATRA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	SAMBALPUR TOWN /138 /2025 () //
116	D-ABLAPL/16256/2025 ABLAPL/6494/2025	BAPUJI SINGH @ BINOD KUMAR SINGH VS STATE OF ODISHA	UMAKANTA BARIK VS	FATEGARH /159 /2025 () //
117	D-ABLAPL/15708/2025 ABLAPL/6495/2025	PRABHAS DEO @ PRABASH DEO VS STATE OF ODISHA	PANKAJ KUMAR SAHOO VS	SUKINDA /120 /2025 () //
118	D-ABLAPL/16211/2025 ABLAPL/6496/2025	MAHESWAR MALLIK @ MAHESHWAR MALIK VS STATE OF ODISHA	RAMAKANTA PANDA VS	BADACHANA /158 /2025 () //
119	D-ABLAPL/15974/2025 ABLAPL/6497/2025	BHANJA NAYAK VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	ADVA /92 /2024 () //
120	D-ABLAPL/16164/2025 ABLAPL/6498/2025	SANTOSH KUMAR PARIDA VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	NANDANKANAN /201 /2025 () //
121	D-ABLAPL/16276/2025 ABLAPL/6499/2025	PANCHANANA DAS VS STATE OF ODISHA	MITHUN DAS VS	KEONJHAR SADAR /229 /2025 () //
122	D-ABLAPL/16680/2025 ABLAPL/6500/2025	ABDUL RUPCHAN KHAN VS STATE OF ODISHA	SUSANTA KUMAR NATH VS	JALESWAR /259 /2025 () //
123	D-ABLAPL/16184/2025 ABLAPL/6501/2025	ADHIRA CHANDRA DAS VS STATE OF ODISHA	MOHENDRA DALAI VS	LALBAG /153 /2025 () //
124	D-ABLAPL/16586/2025 ABLAPL/6502/2025	URMILA THATOI VS STATE OF ODISHA	JAYDEEP PAL VS	BRAHMANITARANG /38 /2024 () //
125	D-ABLAPL/16254/2025	RAKESH BISWAL	PRATYUSHA NAIDU	BALANGA /65 /2025

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	ABLAPL/6503/2025	VS STATE OF ODISHA	VS	() //
126	D-ABLAPL/16038/2025 ABLAPL/6504/2025	MADHUSUDAN PRADHAN VS STATE OF ODISHA	PITAMBAR BEHERA VS	/ /0 () //
127	D-ABLAPL/16230/2025 ABLAPL/6505/2025	KAILASH LENKA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
128	D-ABLAPL/16584/2025 ABLAPL/6506/2025	BILASINI MOHANTY VS STATE OF ODISHA	SURENDRA KUMAR ROUT VS	AIR FIELD P.S. /16 /2025 () //
129	D-ABLAPL/16293/2025 ABLAPL/6507/2025	KAILASH CHANDRA DAS VS STATE OF ODISHA	BISWABHUSAN DAS VS	KUJANGA /185 /2025 () //
130	D-ABLAPL/16662/2025 ABLAPL/6508/2025	UGRASEN MOHANTA @ MAHANTA VS STATE OF ODISHA	ANUPAM DASH VS	MARINE PS AT ARJIPALLI /65 /2025 () //
131	D-ABLAPL/16649/2025 ABLAPL/6509/2025	SUBRAT KUMAR NAYAK @ SUBRAT NAYAK @ MANTU VS STATE OF ODISHA	ANUPAM DASH VS	AUL /228 /2015 () //
132	D-ABLAPL/15737/2025 ABLAPL/6510/2025	SAMBHU DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /105 /2025 () //
133	D-ABLAPL/15703/2025 ABLAPL/6511/2025	SHANTILATA SAHOO VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	EOW,BHUBANESWAR /9 /2024 () //
134	D-ABLAPL/16005/2025 ABLAPL/6512/2025	INDRAJIT PARIDA VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	SUKINDA /95 /2025 () //
135	D-ABLAPL/15836/2025 ABLAPL/6513/2025	SURENDRA SWAIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHUNTUNI /203 /2024 () //
136	D-ABLAPL/16374/2025 ABLAPL/6514/2025	UTTAM KUMAR LENKA VS	PRABHAS CHANDRA PANDA VS	EOW,BHUBANESWAR /10 /2022 ()

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137	D-ABLAPL/16233/2025 ABLAPL/6515/2025	STATE OF ODISHA (OPID) PRASANNA JEET MALLA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// /0 () //